

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **10.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/839/2020
NAME OF PETITIONER : Srestha Finvest Ltd
NAME OF RESPONDENT : Fourpol Electricals Pvt Ltd
SECTION : Sec 7 Of IBC 2016

ORDER

Learned Counsel for Petitioner Mr. Jerin is present through video conferencing platform.

Learned Counsel for Petitioner is directed to issue a fresh notice to the registered office address of the Respondent within a period of one week from today. An affidavit of compliance shall also be made available by the Petitioner, in this regard.

Post this matter on **08.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)